

STATEMENT
Cultivated area, Irrigated area and Per-
centage of Irrigated area (Statewise)

(Lakh acres)

Sl. No.	State	Land under cultivation (Gross) (1965-66)	Area under irrigation from major, medium and minor schemes— Col. 4 by Col. 3 1965-66 (Gross)	Percentage of irrigated area to cultivated area Col. 4 × 100 by Col. 3
1	Andhra Pradesh	298.64	87.26	29.1
2	Assam	68.64	15.12	22.3
3	Bihar	265.77	55.60	20.9
4	Gujarat	248.51	21.61	8.7
5	Haryana	*	*	*
6	Jammu & Kashmir	21.17	7.73	26.5
7	Kerala	63.01	12.57	20.0
8	Madhya Pradesh	439.31	24.70	5.6
9	Madras	174.53	78.50	45.0
10	Maharashtra	468.68	34.93	7.5
11	Mysore	256.83	25.49	9.9
12	Orissa	183.92	28.18	15.1
13	Punjab†	232.06	115.49	49.5
14	Rajasthan	369.78	51.08	13.8
15	Uttar Pradesh	545.23	163.44	29.7
16	West Bengal	157.86	35.91	21.5
TOTAL		3,793.94	757.61	20.0

*Included under Punjab.

†Combined for Punjab and Haryana.]

**WORK DONE BY OIL INDIA AND OIL &
NATURAL GAS COMMISSION**

1176. SHRI THILLAI VILLALAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the quantum of work done by the Oil India and Oil and Natural Gas Commission in the year 1967-68; and

(b) whether India has become self-sufficient in oil?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. RAGHURAMAIAH): (a) *Oil India Limited*.—During the year 1967-68, Oil India Limited drilled 14 development wells and one exploratory well involving a meterage of 44784 and 4441 respectively. About 2.8 million tonnes of crude oil and 729 million cu. metres of gas were produced from Nahorkatiya, Hoogrijaan and Moran oil fields in Assam by the company during the year.

Oil and Natural Gas Commission.—The Oil and Natural Gas Commission deployed 16 Geological, 10 Gravity-Magnetic and 26 Seismic Field parties, drilled 200144 metres and completed 76 wells. Production of crude oil and gas was continued from Ankleshwar, Kalol, Nawagam and Cambay in Gujarat and from Rudrasagar in Assam. During the year the Commission produced 2.82 million tonnes of crude oil and 489.00 million cu. metres of associated and free gas.

(b) No, Sir.

LIFTS IN GOVERNMENT BUILDINGS

1177. SHRI T. SIDDALINGAYA: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether usually only one of the four lifts installed in the Sardar Patel Bhawan, New Delhi, is operated; and

(b) if so, what are the reasons for not utilizing the other three lifts?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): (a) and (b) There are only

three lifts in the Sardar Patel Bhawan. Out of these usually two lifts are operated. As regards the third lift, its gear unit developed a major trouble and it had to be sent to the Manufacturers at Madras as the defect occurred during the guarantee period. Since there was a lock-out in the manufacturer's factory, the gear could not be repaired so far. In case of a break-down in either of the remaining two lifts, only one is operated for short periods.

FLOOD CONTROL MEASURES

1178. SHRI A. G. KULKARNI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the progress so far made in giving effect to the proposals in regard to the following schemes;

(i) bringing legislation for demarcating flood plain zones,

(ii) setting up of flood fighting force to combat calamities in emergency; and

(iii) formation of advisory body composed of Members of Parliament to review flood control measures;

(b) what are the difficulties faced by Government in implementing these proposals; and

(c) the criteria followed in setting up the force mentioned in part (a)(ii) above?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRAEAD): (a) to (c) The position in regard to the schemes is as follows:

(i) The Indian Law Institute has been requested to undertake a study of the subject.

(ii) The various State Governments have recently been addressed by the Ministry of Home Affairs, requesting them to furnish information about the factual position on the setting up of the machinery envisaged in the Emergency Relief Organisation Scheme and the extent to which such machinery was utilised

during the recent floods. The matter is being examined further. The criteria to be followed in organising such a 'Force' will also be examined.

(iii) The matter is under consideration.

Necessary steps will be taken after the above studies are completed.

PUBLIC SECTOR UNDERTAKINGS IN BIHAR

1179. SHRI R. P. KHAITAN: Will the Minister of FINANCE be pleased to state:

(a) the number of industries in the Public Sector which are functioning with Central assistance in Bihar;

(b) the number of such industries which are under construction, and how many have been completed; and

(c) the facilities provided by the State Government for their completion?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b) There are 7 industrial projects in Bihar of which 5 have been set up and two are under implementation.

(c) The project authorities normally seek the assistance of State Governments concerned in matters like land acquisition, provision of water and electricity, supply of essential commodities etc.

EXPLORATION OF OIL IN THE COUNTRY

1180. SHRI R. P. KHAITAN: Will the Minister of PETROLLEUM AND CHEMICALS be pleased to state:

(a) the states where the work of exploration of oil has been taken in hand;

(b) the achievements so far out of the drillings conducted in the different parts of the country for oil and the names of the places where oil was found; and

(c) the expenditure incurred in this regard?